

(f) the number of properties in which notices under section 6 of the Act have been served on all non-occupies, co-sharers, mortgagors and mortgagees in Form C?

The Minister of Rehabilitation and Minority Affairs (Shri Mohr Chand Khanna):

- (a) (i) on 31st March, '58.
2,82,679.
- (ii) 13,637.
- (1) As on 31st October, '58.
2,86,395.
- (ii) 14,800

Information in regard to parts (b) to (f) is available upto 31st October, 1958 and is as below:—

- (b) Claims in respect of 1,68,347 properties were received.
- (c) 1,62,273.
- (d) 1,39,821
- (e) 94,652 under section 11, information under section 9(2) is not available.
- (f) 2,99,372.

The rest of information is not available and the time and labour involved in collecting it will not be commensurate with the result likely to be achieved.

Off-take of Cloth in Uttar Pradesh

3203. Shri Sarju Pandey: Will the Minister of Commerce and Industry be pleased to state the total off-take of cloth from the textile mills in Uttar Pradesh during 1958 (mill-wise)?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): The total off-take of cloth for civil consumption and exports from the textile mills in Uttar Pradesh during 1958 is 38,22,26,000 yards (254,817 bales). Figures relating to mill-wise off-take of cloth are being collected and will be placed on the Table of the House as soon as possible.

Registered Companies in Mysore

3204. Shri Siddiah: Will the Minister of Commerce and Industry be pleased to state:

- (a) the number of companies registered during 1958-59 in Mysore State;
- (b) the authorised and paid-up capital of each of these companies;
- (c) the names of companies which went into liquidation during the same period in Mysore State; and
- (d) the reasons for the same?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) to (d). During the first ten months of 1958-59, 21 companies have been registered in the State of Mysore and their total authorised and paid-up capitals (as reported to have been raised upto the end of January, 1959) are Rs. 3,81 lakhs and Rs. 6 lakhs respectively. The number of companies so far reported to have gone into liquidation during the same period is 27, of which 22 are by members' voluntary liquidation, 4 creditors' voluntary liquidation and 1 liquidated under courts' order.

(Figures are provisional)

Note.—The names of newly registered and liquidated companies and their other particulars such as, industrial classification, names of managing agents, secretaries and treasurers, managing directors, directors, etc., situation of registered office, objects, authorised, subscribed and paid-up capital, etc. are regularly published in the Monthly Blue Books on Joint Stock Companies in India, copies of which are available in the Parliament Library.

Manufacture of Acetic Acid

3205. Shri Krishna Chandra: Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing the following particulars